

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 510 of 2019**

**IN THE MATTER OF:**

**Imran Iqbal Khan & Anr.**

**...Appellant**

**Versus**

**Benteler Trading International GMBH & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. Narender Singh Yadav and Mr. Abhishek Singh,  
Advocates.**

**For Respondent: Mr. P.V. Dinesh, Mr. Ashwini Kumar Singh and Mr. R.S.  
Lakshman, Advocates for R-1  
Mr. Lzafeer Ahmad, Advocate for R.P**

**O R D E R**

**26.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 28<sup>th</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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